

ITEM NO.20

COURT NO.4

SECTION XI-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).6676/2024

M. SWARAJ

Appellant(s)

VERSUS

K. BABU & ORS.

Respondent(s)

(IA No.125928/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 08-07-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT  
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) Mr. P.V. Dinesh, Sr. Adv.  
Mr. Mukund P. Unny, AOR  
Mr. Anna Oommen, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

1. Heard learned Senior Counsel for the appellant.
2. Issue notice.

(SATISH KUMAR YADAV)  
ADDITIONAL REGISTRAR

(PREETHI T.C.)  
ASSISTANT REGISTRAR